THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Various Central and Centrally Sponsored schemes are being implemented by the Ministry in the tribal dominated North-East region. The State Governments of this region are regularly apprised to implement the schemes for rapid development of Scheduled Tribes in this region Guidelines have also been issued for proper implementation of the programmes through adequate monitoring mechanism.

- (b) State-wise allocation of funds is not made by this Ministry.
- (c) No such specific instances have come to the notice of the Ministry. However, the tribal areas are generally short of infrastructure including proper road facilities.
 - (d) Does not arise.

Housing for 'Dispersee Tribals' in Andhra Pradesh

1956. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any steps have been taken to address the demand of housing for "Dispersee Tribals" in Andhra Pradesh;
- (b) whether a demand has been made to depute an officer to assist in the formulation of schemes for dispersee tribals;
- (c) what are the reason for not acceding to this request from social activists; and
 - (d) the steps proposed to address this issue?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) and (b) Government of Andhra Pradesh has been requested to consider construction of houses for dispersed tribal groups and action is being taken by them, being the implementing authority. However an officer visited Andhra Pradesh during November 8-11-1998 in this" regard.

(c) and (d) Government of Andhra Pradesh, being the implementing authority, has been requested to take remedial measures.